## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 73/19 in DFR No 3722/18 (IA 39/19 – Delay in filing)	Limited Vs. CLP Power India	3722/2018 Dated 28/09/2018	07/01/2019		22/01/2019 Court-II
02.	IA 75/19 in DFR No 4197/18 (IA 75/19 – For Leave to file the appeal)	Indian Railways Vs.  Maharashtra State Electricity Distribution Company Limited & Anr.	4197/2018 Dated 29/10/2018	07/01/2019	Rimali Batra for R-1	22/01/2019 Court-I
03.	IA 79/19 & IA 80/19 in DFR No 4060/18 (IA 79/19 – For Leave to file the appeal & IA 80/19 – Delay in filing)	Indian Wind Energy Association Vs. Karnataka Electricity Regulatory Commission	4060/2018 Dated 22/10/2018	07/01/2019		22/01/2019 Court-II
04.	IA 84/19 in DFR NO. 3903/18 (IA 84/19 – Delay in filing)	1 2	3903/2018 Dated 12/10/218	07/01/2019		22/01/2019 Court-I
05	A No 18/19 & IA 82/19 & IA 82/19 & IA 83/19 (IA 82/19 — Exemption from filing certified copy of the impugned order & IA 83/19 — For placing on record the translated/ typed copies in the appeal)	Maharashtra Eastern Grid Power Transmission Company Limited Vs. Maharashtra Electricity Regulatory Commission	4119/2018 Dated 24/10/2018	08/01/2019		23/01/2019 Court-II
06.	IA 85/19 in DFR No 4096/18 (IA 85/19 – Delay in filing)	Corporation Limited Vs. Kerala	4096/2018 Dated 23/10/2018	09/01/2019		23/01/2019 Court-I

07.	IA 87/18 & IA	Gimatex Industries Pvt. Limited	3886/2018	10/01/2019	
	88/18 in DFR No	Vs. Maharashtra Electricity	Dated		23/01/2019
	<b>3886/18</b> (IA 87/18 –	Regulatory Commission & Anr.	08/10/2018		
	For Leave to file the				Court-II
	appeal & IA 88/18 –				
	Delay in filing)				

Sd/-Dy. Registrar

Dated: 18/01/2019